

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 02-11-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>R/E (P/H)</b>				
1	SPL CASE MCOB Exh- 256 Accd no. 4	06/2016	The State Dadar Police Station Vs Ashwin Maruti Naik and others	
<b>ORDER</b>				
2	CRI REV APP	1366/2019	Mahendra Karsandas Asher @ MA 3190-19 -- Applicant Vs Jaisingh Morparia -- Respondent	
3	CRI M A	3190/2019	Mahendra Karsandas Asher in Revision 1366-19 -- Applicant Vs Jaisingh Morparia -- Respondent	
<b>HEARING</b>				
4	SPL CASE MCOB (B.A.)	01/2019 @ 13/2019 @ 309/2020	STATE OF YELLOWGATE POLICE STA. Vs SONU @ JAMIL MOHD. HUSSAIN QURESHI.OTH. 7	
<b>FRESH</b>				
5	R.A. in MCOB 07/2014		V.P. Road Police Station	

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 03-11-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>JUDGMENT</b>				
1	SESSIONS CASE	11/2015	The State Santacruz P.S Vs Arati@ Madhu Saroj Jadhav	
<b>R/E &amp; COMPLIANCE</b>				
2	NIA	01/2015	NIA V/s. Areeb Majeed	
<b>ORDER</b>				
3	SPL CASE MCOB B.A. Accused no. 9	01/2015 @ 16/2019	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	

**CITY CIVIL AND SESSIONS COURT MUMBAI**

IN THE COURT OF HHJ SHRI. R.R. BHOSALE

**COURT 55 ADDL. SESSIONS JUDGE**

Criminal Cause List Dated 04-11-2020

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>REPLY</b>			
1	SPL CASE MCOB B.A. Exh- 278 for accd no. 1	10/2012 @ 14/2013	The State DCB CID, Vs Pawan Yamandas Sahani@Rahul@Rajesh and one other	

**CITY CIVIL AND SESSIONS COURT MUMBAI**

IN THE COURT OF HHJ SHRI. R.R. BHOSALE

**COURT 55 ADDL. SESSIONS JUDGE**

Criminal Cause List Dated 06-11-2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>ORDER</b>				
1	SPL.CASE D.A. Exh- 5	471/2020	The State of Maharashtra through DCB CID Mumbai Vs Krushnadhhar Shivnath Singh @ K. D. Singh @ Shivam	
2	CRI REV APP	996/2014	Sanjay Santkumar Jhunjhunwala - Aplcnt. Vs The State and Vikas Rajkumar Ganeriwal, Shradha Ganeriwal, and Anr.- Respdt.	
3	CRI APPEAL	767/2016	Chandahas Vishwanath Proprietor of M/s. GVM Enterprises @ MA 2145/16 @ BA 2044/16 - Applicant Vs Sanjay Jaganath Patil and The State of Maharashtra - Respondent	
<b>ARGUMENTS</b>				
4	SPL CASE MCOG	17/2013 @ 19/2016 @ 02/2018	The State DCB CID Vs Kiran @ Mama @ Kailash Sawant	

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R.R. BHOSALE**  
**COURT 55 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 07-11-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
	<b>JUDGMENT</b>			
1	SPL CASE MCOC	11/2014	The State Borivali Police Station Vs Kalia @ Mahesh Ashok Panchal and Ors.	